## NATIONAL COMPANY LAW TRIBUNAL

## **NEW DELHI BENCH**

CP NO. 63(ND)/15

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE COMPANY:

Col Ajay Ahlawat Vs. Royal Hunting Hotels

Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

For the Petitioner (s): Mr. K. Datta and Mr. Rohan Malik, Advocates

For the Respondent(s): Mr. Sougat Sinha, Mr. Ravi Agrala and Mr. Manoj

Kumar, Advocates

## **ORDER**

Re-notify this case on 19th December, 2017 for arguments.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra)

Member (J)